

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1421**

TO BE ANSWERED ON THE 20TH SEPTEMBER, 2020/BHADRAPADA 29, 1942 (SAKA)

CRPF RAISING DAY

**1421. SHRI C.N. ANNADURAI:
SHRI GAJANAN KIRTIKAR:
SHRI GAUTHAM SIGAMANI PON:
SHRI DHANUSH M. KUMAR:
SHRI SELVAM G.:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has observed the 82nd CRPF Raising Day of Central Reserve Police Force (CRPF) in the country;

(b) if so, the details of the programmes organized by the Government on this occasion;

(c) the contribution and achievements made by CRPF in respect of internal security since its inception;

(d) whether the Government proposes to enhance the strength of CRPF in view of huge workload and if so, the details thereof;

(e) whether the Government has taken steps to overhaul and strengthen Central Reserve Police Force and turn it into a world class counter-insurgency force in order to keep pace with the dynamic nature of insurgency and terror situations, if so, the details thereof and the success achieved in this regard; and

(f) the other steps taken/being taken by the Government for the welfare of CRPF personnel as well as their families?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): 82nd Raising Day of CRPF was observed on 27th July, 2020 in e-format following due COVID protocol. The following Programmes were organized on this occasion.

(i) Three short video films on “Nature Warriors”, “Covid Warriors” and “Internal Security Warriors” as well as “Sambhav” App were released;

(ii) Neemuch, the birth place of CRPF was connected through Webinar and wreath laying ceremony was held at Shourya Sthal;

(iii) 1624 officers/men and 3248 officers/ men were awarded “Ati Utkrith Seva Padak” and “Utkrith Seva Padak” respectively.

(c): CRPF, the largest Central Armed Police Force, has immensely contributed to internal security and is deployed in various major theatres of internal disturbances viz. LWE Areas, J&K and North East. CRPF is also deployed for maintenance of law and order in various parts of the country on the request of State Governments. In addition, CRPF has also been guarding some important installations/institutions and providing security to VIPs.

(d): To cater to internal security requirements, 04 new battalions were approved for raising in the year 2018.

(e): Strengthening of Central Armed Police Forces including CRPF, is an ongoing continuous process. To modernize and improve efficiency of CAPFs, the Government has approved modernization plan for equipping them with latest technology, modern weaponry and vehicles. Further, 18 pre-induction training nodes have been established in CRPF to impart theatre specific training to the

newly inducted personnel in order to physically and mentally prepare them to meet challenges posed by adversaries in the respective theatres and to augment their operational performance/ efficiency.

(f): Some of the steps taken by the Government for welfare of CAPFs personnel and their families, including CRPF, are given at Annexure.

Steps taken by the Government for welfare of CAPF personnel as well as their families including CRPF

- 1) In case of death while on duty, next of kin of deceased personnel are entitled for Extra Ordinary Family pension as computed in terms of Central Civil Services (Extra Ordinary Pension) Rules and scheme for Liberalized Pensionary Award (LPA).**
- 2) Ex-Gratia lump-sum compensation @ Rs.35 lakhs for death on active duty and Rs.25 lakhs for death on duty, as the case may be, to Next of Kin of the deceased personnel.**
- 3) 'Bharat ke Veer' is an online portal, which enables people to donate voluntarily to the Next of Kin(s) (NOKs) of CAPF personnel, who sacrifice their lives. Such contributions can be made directly to the accounts of NOKs online.**
- 4) Under Prime Minister Scholarship Scheme (PMSS), an amount of Rs.3000 per month for girls and Rs.2500 per month for boys is released to the wards of serving/ Ex-CAPF personnel.**
- 5) MBBS/BDS seats under Central Pool Quota are allocated to wards of CAPF personnel including CRPF.**
- 6) Provision of medical facilities of the department, CGHS if residing in CGHS covered areas and cashless treatment in the hospitals recognized under CGHS.**
- 7) Accommodation at various Group Centres and static locations.**
- 8) Air courier facilities for serving personnel on various routes viz. Delhi-Jammu-Srinagar, Delhi-Raipur-Jagdalpur, Kolkata-Agartala, Kolkata-Silchar, Kolkata-Imphal, Delhi-Leh-Delhi, Delhi-Dibrugarh-Guwahati-Delhi etc.**
- 9) Risk & Hardship Allowance to Force personnel in specified areas.**
- 10) A Welfare & Rehabilitation Board (WARB) has been established for the welfare & rehabilitation of CAPFs personnel and their families including disabled personnel.**
- 11) A Central Police Canteen (CPC) system has been established to provide consumer goods of wide range and variety at cheaper rates.**